

कृषि मंत्रालय में राज्य मंत्री (श्री अरिफ मोहम्मद खान) : (क) और (ख) राजस्थान में सिर्फ जुलाई, 1981 में भयंकर बाढ़ आई थी। इससे 2.49 लाख हेक्टेयर सस्यगत क्षेत्र प्रभावित हुआ था।

(ग) और (घ) राजस्थान सरकार से जानकारी मांगी गई है और प्राप्त होने पर सभा पटल पर रख दी जाएगी।

Membership for Co-operative Societies in Delhi

558. SHRIMATI SAROJ KHAPARDE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the Managing Committees of Cooperative Societies in Delhi are authorised to enrol membership for their respective Societies and lay down conditions, as they think fit, in their bye-laws and application form for making membership;

(b) if so, what are the details in this regard;

(c) whether the Registrar, Co-operative Societies, Delhi, while scrutinising the membership of the Cooperative Societies, is to satisfy the statutory requirements laid down in the Delhi Cooperative Societies Act and the Rules and the societies are left to satisfy themselves with the conditions of membership laid down by them in their bye-laws and application form; and

(d) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA):

(a) to (d) The Managing Committee of a cooperative society may enrol members in accordance with the provisions of the Delhi Co-operative Societies Act, 1972, the Rules framed thereunder, the registered bye-laws of the respective society and any other direction issued to a society or class of

such societies. The details in this regard, however, differ from class to class and society to society. The verification of membership is done in accordance with the aforesaid requirements.

Protection against Cyclones of the Maritime areas of Orissa

559. SHRI M. BASAVARAJU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Orissa Maritime and Chilka Area Development Corporation Ltd. (OMCAD) has been entrusted with developing the entire maritime areas in Orissa with a view to protecting coast-line through plantation to overcome cyclone devastations;

(b) whether it is also a fact that the Coconut Board has been giving subsidy to the State Government for undertaking canal embankment plantation;

(c) whether the Coconut Board propose to make available such subsidy to OMCAD for undertaking the coastal compact-area plantation;

(d) if so, when; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHD. KHAN): (a) Information is being collected from the State Government and will be placed on the Table of the Sabha.

(b) Yes, Sir.

(c) to (e) There is no such proposal before the Coconut Development Board at present.

Drought relief to West Bengal

560. SHRI DIPEN GHOSH:
SHRIMATI KANAK
MUKHERJEE:

Will the Minister of AGRICULTURE be pleased to state:

(a) what is the extent of damage and loss suffered by West Bengal due